GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.2158 TO BE ANSWERED ON 23.09.2020

VIOLENCE AGAINST CHILDREN

2158. SHRI MARGANI BHARAT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number and details of childcare institutes/homes across the country, State-wise;
- (b) whether the Government is aware of rising incidence of violence/abuse against children in childcare institutes/homes in recent years, if so, the details thereof including incidents reported during the last three years, year-wise/State-wise;
- (c) the steps taken by the Ministry in each of the aforementioned cases;
- (d) whether the Government has decided to close down more than 500 childcare homes across the country; and
- (e) if so, the details thereof and the reasons therefor, State-wise?

ANSWER

MINISTER WOMEN AND CHILD DEVELOPMENT (SRIMATI SMRITI ZUBIN IRANI)

- (a): The number of Child Care Institutions (CCIs) currently supported under the Child Protection Services (CPS) Scheme is at **Annexure-I.**
- (b) & (c): The Juvenile Justice (Child and Protection of Children) Act, 2015 (JJ Act) and the Juvenile Justice (Care and Protection of Children) Model Rule, 2016 framed thereunder mandate regular monitoring and inspection of CCIs. The primary responsibility of execution of the JJ Act lies with the State/UT Government. Ministry had issued an advisory to the State/UT Governments on the action to be taken in case of disruption to the life of children and any untoward incidence of abuse in CCIs.

Besides, National Commission for Protection of Child Rights (NCPCR) and State Commission for Protection of Child Rights (SCPCR) have been created as statutory bodies under the Commissions for Protection of Child Rights Act, 2005 (CPCR), to oversee the implementation of the JJ Act in the country. As reported by the National Commission for Protection of Child Rights (NCPCR), it has registered 41 complaints relating to child exploitation, violence and sexual abuse in CCIs during the last three years, i.e., 2017-18 to 2019-20. The State/UT-wise details are at **Annexure-II**.

(d) & (e): As per the report submitted by the States/UTs on 18.09.2018, 4849 Institutions were inspected and 539 Institutions were closed on account of non-compliance of provisions of The Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act). As per the report submitted by the States/UTs, there are 7039 institutions registered under the JJ Act as on 31.01.2020.

Annexure referred in reply to part (a) of the Lok Sabha Unstarred Question No.2158 for answer on 23.09.2020 raised by Shri Margani Bharat regarding "Violence against Children".

The number of CCIs currently supported under the CPS Scheme is as follows:

Detail of 2019-20 (up to 31.03.2020)							
		Institutional Care [Homes]	Open Shelters	Specialised Adoption Agencies			
No.	State/UT	No. Assisted	No. Assisted	No. Assisted			
1	Andhra Pradesh	66	9	14			
2	Arunachal Pradesh	5	0	1			
3	Assam	52	7	21			
4	Bihar	26	0	13			
5	Chhattisgarh	65	10	12			
6	Goa	20	2	2			
7	Gujarat	52	3	13			
8	Haryana	24	14	7			
9	Himachal Pradesh	32	4	1			
10	Jammu and Kashmir	17	0	2			
11	Jharkhand	41	5	12			
12	Karnataka	79	38	25			
13	Kerala	30	4	11			
14	Madhya Pradesh	62	8	25			
15	Maharashtra	74	2	17			
16	Manipur	46	16	9			
17	Meghalaya	44	4	4			
18	Mizoram	45	0	7			
19	Nagaland	39	3	4			
20	Orissa	93	12	25			
21	Punjab	19	0	6			
22	Rajasthan	95	20	21			
23	Sikkim	16	4	4			
24	Tamil Nadu	198	11	20			
25	Tripura	24	3	6			
26	Uttar Pradesh	74	20	25			
27	Uttarakhand	23	3	5			
28	West Bengal	70	49	23			
29	Telangana	40	0	11			
30	Andaman & Nicobar	10	-	2			
31	Chandigarh	6	0	2			
32	Dadra and Nagar Haveli	0	1	1			
33	Daman and Diu	1	-	-			
34	Lakshadweep	-	-	-			
35	Delhi	29	9	3			
36	Puducherry	27	1	2			
	Total	1544	262	356			

Annexure referred in reply to part (b) & (c) of the Lok Sabha Unstarred Question No.2158 for answer on 23.09.2020 raised by Shri Margani Bharat regarding "Violence against Children".

State /UT-wise details of complaints relating to child exploitation, violence and sexual abuse in CCIs received in NCPCR during the last three years, i.e., 2017-18 to 2019-20 is as follows:

Sr. No	State/UT	2017-18	2018-19	2019-20	Total
1	Andaman & Nicobar Islands	-	-	-	-
2	Andhra Pradesh	-	-	1	1
3	Arunachal Pradesh	_	_	_	_
4	Assam	1	1	_	2
5	Bihar	-	3	1	4
6	Chandigarh	-	-	-	-
7	Chhattisgarh	-	-	-	-
8	Dadra and Nagar Haveli	_	_	_	_
9	Daman and Diu	_	_	_	_
10	Delhi	2	4	1	7
11	Goa	-	<u> </u>	-	-
12	Gujarat	_	_	_	_
13	Haryana	_	2	_	2
14	Himachal Pradesh	_		_	_
16	Jharkhand	_	_	_	_
17	Karnataka	_	_	1	1
18	Kerala	_	_	-	_
19	Lakshadweep	_	_	_	_
20	Madhya Pradesh	_	3	1	4
21	Maharashtra	_	1	_	1
22	Manipur	_		_	_
23	Meghalaya	_	_	_	_
24	Mizoram	_	_	_	_
25	Nagaland	_	_	_	_
26	Orissa	_	1	1	2
27	Puducherry	-	-	-	_
28	Punjab	-	-	-	-
29	Rajasthan	_	1	1	2
30	Sikkim	_	-	-	-
31	Tamil Nadu	-	-	-	-
32	Telangana	-	-	-	-
33	Tripura	-	-	-	-
34	Uttar Pradesh	3	9	2	14
35	Uttarakhand	-	-	-	-
36	West Bengal	-	-	-	-
36	Others (J & K)		1	-	1
	Total	6	26	9	41